<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NOS. 470 & 471 OF 2017 IN DFR NO. 1787 OF 2017

Dated: 20th September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Dr. Bharat Jhunjunwala Vs.		Appellant(s)
Uttar Pradesh Electricity Regulatory	Commission & Ors	Respondent(s)
Counsel for the Appellant(s) :	Mr. Ankur Sood Mr. Gaurav Ray Mr. Uday Bedi Mr. Romila Mandal	
Counsel for the Respondent(s) :	Mr. C. K. Rai Mr. Umesh Prasad for R-1	
	Mr. Janmali for R-2	
	Mr. Rajiv Srivastava Ms. Garima Srivastava Ms. Garima Srivastava for F	8-3

<u>ORDER</u>

IA NO. 470 OF 2017

(Appln. for condonation of delay)

Learned counsel for the respondent No.2 states that he will be filing reply today. He may take steps to file the same after serving copy on the other side.

Learned counsel for the appellant seeks two weeks time to file rejoinder. He may file the same on or before 06.10.2017 after serving copy on the other side. List the matter on <u>16.10.2017.</u>

(I. J. Kapoor) Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/tpd